

to the State Government by the Central Government is Rs. 62.47 lakhs

(c) The balance amount of claim under consideration to be reimbursed to the State Government is Rs. 27.88 lakhs. There is no delay in making the payment.

आकाशवाणी के स्टाफ आर्टिस्टों पर तीसरे
बेतन आयोग की सिफारिशों को
लाभू करना

197. श्री लालजी जाई : क्या चुनना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि -

(क) क्या सरकार ने हाल ही में यह घोषणा की है कि तृतीय बेतन आयोग की सिफारिशें आकाशवाणी के स्टाफ आर्टिस्टों पर 1971 से लागू की जाएगी, और

(ख) यदि हाँ, तो इससे आकाशवाणी के स्टाफ आर्टिस्टों को क्या लाभ पहुंचेगा तथा उन्हें बकाया पगिश का भुगतान कब तक कर दिया जायेगा ?

चुनना और प्रसारण मंत्रालय में उप-मंत्री (जी सर्वोच्च स्तर) . (क) और (ख). तीसरे बेतन आयोग की सिफारिशों के अनुसूच्य आकाशवाणी के भ्रति प्रसारण से संबंधित स्टाफ आर्टिस्टों के संबंधित मुल्य मामलों की घोषणा 18 जून, 1976 को की जा चुकी है। वे 1 जनवरी, 1973 से प्रभावी होते हैं। यहां तक वे आदेश 'पत्रकारिता कर्म' से संबंध रखते हैं इनका कार्यान्वयन फिलहाल रोक लिया गया है। उपर्युक्त घोषणा से स्टाफ आर्टिस्टों को जो लाभ मिलेंगे वे 18 जून, 1976 के आदेश में दिए गए हैं जिसकी एक प्रति सभा की मेज पर रख दी गई है। [समाचार में भी कपी। देखिए संख्या एन० डी० 11000/76] स्टाफ आर्टिस्टों को मुल्य की बकाया पगिश का भुगतान करने की कार्रवाई लागू है।

Residential Accommodation to Officers of Defence Undertakings

198. SHRI NAWAL KISHORE SINHA: Will the Minister of DEFENCE be pleased to state-

(a) whether any housing facility is provided for junior officials of Defence Undertakings; and

(b) if so, the facts thereof?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VITHAL GADGIL) (a) and (b) Junior officials of some of the Defence Undertakings are provided with housing facilities. The extent to which the housing is provided varies from one Undertaking to another.

Fifth Plan targets for Kerala

199 SHRI C K CHANDRAPPAN: Will the Minister of PLANNING be pleased to state

(a) whether Government have taken a final decision regarding Fifth Plan targets for Kerala,

(b) what is Government of Kerala's target for Fifth Plan in relation to the revised plan allocation of the current Budget; and

(c) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SANKAR GHOSH) (a) to (c) In connection with the finalisation of the Fifth Five Year Plan, Planning Commission has recently concluded discussions with all the States and Union Territories including Kerala. In the light of these discussions, Planning Commission has yet to take a final view regarding the size and content of the Fifth Five Year Plan of States/Union Territories including that of Kerala.